

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 03.11.2020 at 2.45 PM

HEARING	JC MATTER
1. Crime 101/2020 TS Halli PS	7. CC 14/2018
2. CC 367/2013	8. CC 1151/2019
3. OS 174/2020	9. CC 2539/2019
<b>ORDERS</b>	10. CC 1041/2020
4. Crl. Misc. 138/2016	11. CC 1044/2020
5. Crl. Misc. 184/2020	12. CC 1047/2020
6. Crl. Misc. 213/2020	13. CC 1212/2020
	14. CC 2780/2020
	15. Crime 67/2020 SPS

Hosakote

Dated: -02.11.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.